

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 10th August, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No.69/2015(CZ)	Nature Club of Rajasthan Vs Union of India & 7 Ors	Mr. Ayush Dev Bajpai, Adv.	
2.	Original Application No. 68/2015 (CZ)	Rohit Shrivastava and Ors. Vs Shri Ram Heights & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashanth Sthapak, Adv.	
FOR HEARING				
3.	Original Application No. 12/2013 (M.A.No.635/14)	Pandit Hari Shankar Samadhiya Vs. Union of India & 7 Ors.	Mr. Sanjay Sharma, Adv Mr. R.K. Upadhyaya, Adv. Mr. Sachin K. Verma, Adv.& Mr. Ayush Dev Bajpai, Adv. for R-1,3,4,5,8 Mr. Sandeep singh Adv. for R-2 Ms. Parul Bhadoria , Adv. for R-6 for Mr. Purushaindra Kaurav Mr. Vijay Shahani, Adv. R-7 Mr. Dharamveer Sharma Adv.	
4.	(M.A.326/2015) in Original Application No. 22/2013	B.L. Mishra Vs. Collector, Chhattarpur	Mr. Amit Tiwari, Adv. Mr. Sachin K. Verma, Adv. for R-1,2 Mr. Avinash Shukla Intervenors: Mr. Vinod K. Tiwari, Adv.	
5.	Original Application No. 48/2015(CZ)	Prajapita Brahmakumaris Ishwariya Vishwavidyala & Anr. Vs. State of M.P. & 4 Ors.	Mr. Shivendu Joshi, Adv.	
6.	Original Application No.21/2015	Ravindra Kumar Vs Stat of M.P. & Others	Mr. J.P. Mishra, Adv.	
7.	Original Application No. 41/2015 (CZ) (M.A. 324/2015)	Narendra Singh & 2 Ors. Vs. M/s Indraprasth Construction & 7 Ors.	Mr. Rajendra Giri, Adv. Mr. Rajesh Giri, Adv. Mr. Shashank Pandey, Adv. Ms. Parul Bhadoria, Adv.	
8.	Original Application No. 39/2015 (CZ)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
9.	Original Application No. 23 /2015	Ramotar Singh Yadav Vs State of MP & 5 ors.	Mr. Umesh Kumar Lohre, Adv.	
10.	Original Application No. 51/2015 (CZ)	Nitin Jeswani Vs. State of M.P. & Ors.	Mr. Nitin Jeswani, Applicant Mr. Vivek Choudhary, Adv. Mr. Vijay Bahadur Singh Tomar, Adv.	

FOR COMPLIANCE				
11.	Original Application No. 264/2014 (THC)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.		
12.	Original Application No. 14/2014	Ram Saroj Kushwaha Vs. State of M.P.& 6 Ors.	Mr. Sanjeev Kumar Singh Adv. Mr. Ashok Shrivastava, Adv.	
13.	Original Application No. 45/2014	Gorelal Tamrakar Vs. State of MP & 6 Ors.	Mr. Sanjay K. Agrawal	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in